

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00013/2019

IN

ORIGINAL APPLICATION NO.170/00460/2018

DATED THIS THE 20TH DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Smt.Jamela Akbar Kudchikar,
W/o late Akbar
Aged about 60 years,
Retd. at O/o Assistant Commissioner for
Linguistics Minorities, Belagavi,
& Residing at BC No.14,
Fort Belagavi
Karnataka 590016
(By Advocate Shri N. Obalappa)

..... Petitioner

Vs.

1. Ms. Shakuntala Doley Gamlin,
Secretary,
Ministry of Minority Affairs,
11th Floor, Deendayal Anthyodaya Bhavan,
CGO Complex, Lodhi Road,
New Delhi - 110 003.

2. Shri K.C. Samaria,
Commissioner for
Linguistics Minorities
Min. of Minority Affairs,
Govt. of India,
HQ Office, #14/11,
Jam Nagar House,
Shahajan Road,
New Delhi - 110 001.

3. Shri Shivakumar
The Assistant Commissioner for
Linguistics Minorities, Govt. of India,
Rajaji Bhavan, 2nd Floor,
"E" Wing, Basant Nagar,
Chennai – 600 098.

4. Shri Shivakumar
The Assistant Commissioner
West Zone for Linguistics Minorities
Govt. of India, #23, Fort Belagavi - 5
(By Shri Vishnu Bhat, Senior Panel Counsel)

....Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Order complied with. Shri N. Obalappa, learned counsel for the petitioner, objects to it saying that correct positioning has not been granted. We will grant liberty to him.

2. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00013/2019:

Annexure-C1: Copy of the order of the Tribunal in OA No. 460/2018 dated 12.10.2018

Annexure-C2: Copy of the temporary status granted to the petitioner from 01.09.1993

Annexure-C3: Copy of the Ministry of Home Affairs communication dated 16.12.1975

Annexure-C4: Copy of the letter dated 17.12.2018 issued by the 2nd respondent

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